

(b) Calcutta	2
Bombay	1
Madras	1

(c) Welfare Officers are not likely to be appointed at Kanpur for the present but in Delhi such officers have already been appointed in all the Ministries

Adampur Aerodrome

*1156. Shri Daljit Singh: Will the Minister of Defence be pleased to state:

(a) whether any progress has been made in regard to the development of and flood control work in Adampur aerodrome, and

(b) if not, the reasons therefor?

The Deputy Minister of Defence (Sardar Majithia): (a) Yes, Sir

(b) Does not arise

अनुसूचित जातियों को घर बनाने के लिये सहायता

११५- { श्री नवल प्रभाकर
श्री भक्त वर्दान

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली के हरिजन कल्याण बोर्ड ने जिन लोगों को ७५० रुपये एक घर बनाने के लिये देने का निश्चय किया था उन्हें पहली किस्त के तौर पर २५० रुपये दे दिये गये हैं ;

(ख) क्या यह भी सच है कि पहली किस्त के बाद से कोई और किस्त नहीं दी गई है ;

(ग) यदि हा, तो इसके क्या कारण हैं ; और

(घ) यह सहायता कितने मकानों के लिये देने का निश्चय किया गया था ?

गृह-कार्य उपमंत्री (जीवती चावला) :
(क) जी हा ।

(ख) और (ग) १९५७-५८ में जिन ८६ मामलों में मजूरी दी गई थी उन्हें और कोई किस्त नहीं दी गयी क्योंकि मकान बनाने का काम तत्कालीन नहीं था ।

(घ) १९५६-५७ में १६६ और १९५७-५८ में ३५० मकानों के लिये ।

१९५८-५९ में १६ लाख रुपये की व्यवस्था की गई है जो २१३ मकानों के लिये सहायता के रूप में दिये जायेंगे ।

Seizure of Arms in Imphal

*1158. { Shri A K Gopalan:
Shri Kunhan.

Will the Minister of Home Affairs be pleased to state

(a) whether the police have seized some quantities of arms from some people in Imphal,

(b) whether these arms are locally made or are of foreign make, and

(c) if of foreign make, the country of their origin?

The Minister of Home Affairs (Pandit G. B. Pant): (a) Yes

(b) and (c) These arms appear to have been picked up from dumps left in the jungle by the army after the last War. Some of these arms are of British and Japanese make and information about the rest is not available

Directorate for Army Education

*1159. { Shri Sugandhi:
Shri U. C. Patnaik:

Will the Minister of Defence be pleased to state

(a) whether any scheme is contemplated to constitute a separate Directorate for Army Education similar to

the Directorate of Education for Navy and envisaged Directorate for the Air Force; and

(b) if so, the details thereof?

The Deputy Minister of Defence (Sardar Majithla): (a) No, Sir.

(b) Does not arise.

Naval Literature

*1160. { Shri H. N. Makerjee:
Shri Muhammed Elias:
Shri Prabhat Kar:

Will the Minister of Defence be pleased to state:

(a) whether it is a fact that various manuals, secret code books and other publications used in our Navy are produced in the U.K. and carry the inscription that they are the property of Her Majesty the Queen of the United Kingdom and of the Royal Navy; and

(b) if so, whether any change is being contemplated?

The Deputy Minister of Defence (Shri Raghuramiah): (a) Yes. The Indian Navy uses a number of books which have been produced in the United Kingdom, but all codes and cyphers for use within the Indian Navy are produced in India.

(b) Yes. It is the constant endeavour of the Indian Navy to produce its own books and a few of these have already been produced.

Consumption of Alcohol in Delhi

*1161. Pandit D. N. Tiwary: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that in recent months, the consumption of alcohol (both foreign and indigenous) has considerably increased in Delhi; and

(b) if so, the reasons for the same?

The Minister of Home Affairs (Pandit G. B. Pant): (a) No.

(b) Does not arise.

Assam Compensatory Allowance to Life Insurance Corporation Employees

*1162. Shri Hem Barua: Will the Minister of Finance be pleased to state:

(a) whether Government have decided to grant Assam Compensatory Allowance to employees of the Life Insurance Corporation working in the Assam region as they have done in the case of other Union Government employees stationed there; and

(b) if so, whether any date has been fixed for this purpose?

The Deputy Minister of Finance (Shri B. R. Bhagat): (a) No, Sir.

(b) Does not arise.

Untouchability

*1163. Shri Siddiah: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the Census Commissioner has been asked to suggest ways for ascertaining during the next census, the extent to which untouchability has been eradicated in the country; and

(b) if so, whether any reply has been received from him?

The Deputy Minister of Home Affairs (Shrimati Alva): (a) Yes.

(b) The Registrar General and Census Commissioner is of the view that dependable results would not be possible if such a question were included in the questionnaire.

स्वतन्त्रता संग्राम के शहीद

*११६४. श्री प्रकाशवीर साहू : क्या वैज्ञानिक पब्लिशिंग और लॉरेंटिक कार्ड मंत्री यह बताने की कृपा करेंगे कि :